

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

(6)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 21.10.2019

PRESENT: SHRI R.VARADHARAJAN, MEMBER-JUDICIAL
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/1118/IB/2018
NAME OF THE PETITIONER(S) : UNIQUE ROOF PVT LTD
NAME OF THE RESPONDENTS : SCM GARMENTS PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

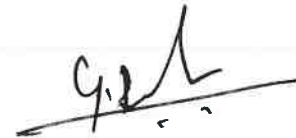
1) ANUNAVIAN THSUA
R. VARADHARAJAN

IRP for
OC



2) E.K. Kumaresan
B. Sareethabai
G. Prabhu

Counsel for
CD



ORDER

Learned IRP for the Corporate Debtor and Counsel for the Respondent are present. Both the parties represented that the settlement has not come through and in the circumstances, they would like to proceed with the CP. Taking into consideration of the said representation, the Respondent is directed to file reply within ten days from today, in order to complete the pleadings,. Post this matter for enquiry on **15.11.2019**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)